

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
CINEMA VENTURES PRIVATE LIMITED OPERATING IN EXHIBITION OF CINEMAS  
AT MUMBAI, MAHARASHTRA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>S No</b>	<b>Relevant particulars</b>	
1	Name of the corporate debtor along with PAN and CIN/ LLP No	<b>Cinema Ventures Private Limited</b> CIN - U71420MH2012PTC232410 PAN – AAFCR9542Q
2	Address of the registered office	Carnival House, Gen A K Vaidya Marg, Off Western Express Highway, Dindoshi, Malad East, Mumbai-400097, India
3	URL of the website	<a href="http://www.carnivalcinemas.com">www.carnivalcinemas.com</a> (Not working)
4	Details of the place where the majority of the fixed assets are located	The Company is into the business of Exhibition of Cinema which operated from different locations in different states including but not limited to Punjab, Haryana, Uttar Pradesh, Maharashtra, Tamil Nadu, Andhra Pradesh, Gujarat, Karnataka, Rajasthan, Telangana, Chhattisgarh etc. The assets are installed at these Cinema sites. Complete details shall be made available through e-mail at <a href="mailto:cirp.cinemaventures@gmail.com">cirp.cinemaventures@gmail.com</a>
5	Installed capacity of main products/ services	Around 150 screens
6	Quantity and value of main products/ services sold in the last financial year	Non-operational during the last Financial Year
7	Number of employees/ workmen	Presently Nil
8	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	Available at <a href="https://rbsa.in/ibc-cases/">https://rbsa.in/ibc-cases/</a> or through e-mail at <a href="mailto:cirp.cinemaventures@gmail.com">cirp.cinemaventures@gmail.com</a>
9	Eligibility for resolution applicant under section 25 (2) ( h) of the code is available at URL	Available at <a href="https://rbsa.in/ibc-cases/">https://rbsa.in/ibc-cases/</a> or through e-mail at <a href="mailto:cirp.cinemaventures@gmail.com">cirp.cinemaventures@gmail.com</a>
10	Last date for receipt of expression of interest	18 <sup>th</sup> December 2023
11	Date of issue of the provisional list of Prospective Resolution Applicants	21 <sup>st</sup> December 2023
12	Last date for submission of Objections to the Provisional list	26 <sup>th</sup> December 2023
13	Date of issue of Final list of Prospective resolution Applicants	29 <sup>th</sup> December 2023
14	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective Resolution Applicants	29 <sup>th</sup> December 2023
15	Last date for submission of Resolution Plan	31 <sup>st</sup> January 2024

16	Process email id to submit Expression of Resolution Plan	<a href="mailto:cirp.cinemaventures@gmail.com">cirp.cinemaventures@gmail.com</a>
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ASHOK KUMAR GULLA

Resolution Professional, Cinema Ventures Private Limited

Regn. No: IBBI/IPA-003/IP-N00024/2017-18/10174

AFA Valid up to : 31<sup>st</sup> Oct 2024

RBSA Restructuring Advisors LLP,

DLF Corporate Park, 4<sup>th</sup> Floor, Tower 4B,

Gurgaon, Haryana- 122002

E-mail: cirp.cinemaventures@gmail.com; ashok.gulla@rbsa.in

Date: 02.12.2023

Place: Gurgaon